

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-65/1996/ 5856/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 6th October, 2018.

Sub: **Casual Leave along with Station Leave permission.**

Ref:- Your letter No. MACT(S) 1289, dtd. 01.10.2018 and this Registry's
letter No. HC.VII-65/1996/5825/A

Madam,

In partial modification to this Registry's letter no. HC.VII-65/1996/5825/A, under reference, I am directed to inform you that, you have been granted Casual Leave for 1 (one) day on 15.10.2018 along with Station Leave permission, with your Official vehicle, at your own cost, from the evening of 13.10.2018 (after Lok Adalat) till the evening of 19.10.2018. You are directed to be present during the time when Lok Adalat on 13.10.2018 is in session.

The District and Sessions Judge, Sonitpur, Tezpur, and in his absence the senior most Judicial Officer at the station, will remain in-charge of Motor Accident Claims Tribunal, Sonitpur, Tezpur, during your absence.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-65/1996/ /A, dated

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)